

GOVERNMENT OF RAJASTHAN
LAW & LEGAL AFFAIRS DEPARTMENT

No- F.26(90)Nyay/2018

Date 25 MAR 2019.

NOTIFICATION

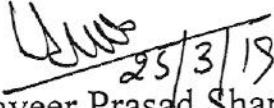
In compliance of the order dated 17.7.2018 passed by Hon'ble the Supreme Court in Writ Petition (Civil) No. 754/2016, the State Government with the consultation of Rajasthan High Court hereby designates the following Courts mentioned in column no. 3 as Special Courts to try the cases of "Mob violence and Lynching" for the area specified in column no. 4 as under:-

S.N	Name of Judgeship	The courts designated as Special Courts for Criminal cases relating to Mob violence and Lynching	Jurisdiction of the Designated court mentioned in column No.3
1	2	3	4
1.	Ajmer	1.Additional Sessions Judge No. 1, Ajmer 2.Chief Judicial Magistrate, Ajmer	Revenue District Ajmer
2.	Alwar	1.Additional Sessions Judge No. 1, Alwar 2.Chief Judicial Magistrate, Alwar	Revenue District Alwar
3.	Balotra	1.Additional Sessions Judge, Balotra 2.Chief Judicial Magistrate, Barmer	Revenue District Barmer
4.	Banswara	1.Additional Sessions Judge, Banswara 2.Chief Judicial Magistrate, Banswara	Revenue District Banswara
5.	Baran	1.Additional Sessions Judge No. 1, Baran 2.Chief Judicial Magistrate, Baran	Revenue District Baran
6.	Bharatpur	1.Additional Sessions Judge No. 1, Bharatpur 2.Chief Judicial Magistrate, Bharatpur	Revenue District Bharatpur
7.	Bhilwara	1.Additional Sessions Judge No. 1, Bhilwara 2.Chief Judicial Magistrate, Bhilwara	Revenue District Bhilwara
8.	Bikaner	1.Additional Sessions Judge No. 1, Bikaner 2.Chief Judicial Magistrate, Bikaner	Revenue District Bikaner
9.	Bundi	1.Additional Sessions Judge No. 1, Bundi 2.Chief Judicial Magistrate, Bundi	Revenue District Bundi
10.	Chittorgarh	1.Additional Sessions Judge No. 1, Chittorgarh 2.Chief Judicial Magistrate, Chittorgarh	Revenue District Chittorgarh
11.	Churu	1.Additional Sessions Judge, Churu 2.Chief Judicial Magistrate, Churu	Revenue District Churu
12.	Dausa	1.Additional Sessions Judge, Dausa 2.Chief Judicial Magistrate, Dausa	Revenue District Dausa
13.	Dholpur	1.Additional Sessions Judge, Dholpur 2.Chief Judicial Magistrate, Dholpur	Revenue District Dholpur

14.	Dungarpur	1.Additional Sessions Judge, Dungarpur 2.Chief Judicial Magistrate, Dungarpur	Revenue District Dungarpur
15.	SriGanganagar	1.Additional Sessions Judge No. 1, SriGanganagar 2.Chief Judicial Magistrate, SriGanganagar	Revenue District SriGanganagar
16.	Hanumangarh	1.Additional Sessions Judge No. 1, Hanumangarh 2.Chief Judicial Magistrate, Hanumangarh	Revenue District Hanumangarh
17.	Jaipur Metro.	1.Additional Sessions Judge No. 1, Jaipur Metro. 2.Chief Metropolitan Magistrate, Jaipur Metro.	Area falling in Municipal Corporation, Jaipur Metropolitan
18.	Jaipur District	1.Additional Sessions Judge No. 1, Jaipur District 2.Chief Judicial Magistrate, Jaipur District	Revenue District Jaipur (Except Municipal Corporation area Jaipur Metropolitan)
19.	Jaisalmer	1.Additional Sessions Judge, Jaisalmer 2.Chief Judicial Magistrate, Jaisalmer	Revenue District Jaisalmer
20.	Jalore	1.Additional Sessions Judge, Jalore 2.Chief Judicial Magistrate, Jalore	Revenue District Jalore
21.	Jhalawar	1.Additional Sessions Judge, Jhalawar 2.Chief Judicial Magistrate, Jhalawar	Revenue District Jhalawar
22.	Jhunjhunu	1.Additional Sessions Judge No. 1, Jhunjhunu 2.Chief Judicial Magistrate, Jhunjhunu	Revenue District Jhunjhunu
23.	Jodhpur Metro.	1.Additional Sessions Judge No. 1, Jodhpur Metro. 2.Chief Metropolitan Magistrate, Jodhpur Metro.	Area falling in Municipal Corporation, Jodhpur Metropolitan
24.	Jodhpur District	1.Additional Sessions Judge No. 1, Jodhpur District 2.Chief Judicial Magistrate, Jodhpur District	Revenue District Jodhpur (Except Municipal Corporation area Jodhpur Metropolitan)
25.	Karauli	1.Additional Sessions Judge, Karauli 2.Chief Judicial Magistrate, Karauli	Revenue District Karauli
26.	Kota	1.Additional Sessions Judge No. 1, Kota 2.Chief Judicial Magistrate, Kota	Revenue District Kota
27.	Merta	1.Additional Sessions Judge, Merta 2.Chief Judicial Magistrate, Nagaur	Revenue District Nagaur
28.	Pali	1.Additional Sessions Judge, Pali 2.Chief Judicial Magistrate, Pali	Revenue District Pali
29.	Pratapgarh	1.Special Judge, SC/ST (POA), Pratapgarh 2.Chief Judicial Magistrate, Pratapgarh	Revenue District Pratapgarh

30.	Rajsamand	1.Additional Sessions Judge, Rajsamand 2.Chief Judicial Magistrate, Rajsamand	Revenue District Rajsamand
31.	Sawai Madhopur	1.Additional Sessions Judge, Sawai Madhopur 2.Chief Judicial Magistrate, Sawai Madhopur	Revenue District Sawai Madhopur
32.	Sikar	1.Additional Sessions Judge No. 1, Sikar 2.Chief Judicial Magistrate, Sikar	Revenue District Sikar
33.	Sirohi	1.Special Judge, SC/ST (POA), Sirohi 2.Chief Judicial Magistrate, Sirohi	Revenue District Sirohi
34.	Tonk	1.Additional Sessions Judge, Tonk 2.Chief Judicial Magistrate, Tonk	Revenue District Tonk
35.	Udaipur	1.Additional Sessions Judge No. 1, Udaipur 2.Chief Judicial Magistrate, Udaipur	Revenue District Udaipur

By Order Of H.E. the Governor


(Mahaveer Prasad Sharma)
Principal Secretary to the Government

GOVERNMENT OF RAJASTHAN
LAW & LEGAL AFFAIRS DEPARTMENT


No- F.26(90)Nyay/2018

Date 15 APR 2019.

NOTIFICATION

In this Office even Number Notification dated 25.03.2019 On serial No. 20 in column no 3 at point no 1, Additional Sessions Judge, Jalore' be substituted with 'Sessions Judge, Jalore'.

By Order Of H.E. the Governor


Principal Secretary to the Government

RAJASTHAN HIGH COURT, JODHPUR

No. General/II/03/2019/550

Dated: 08/05/2019

Copy forwarded to the following for information and necessary action:-

1. All Registrars, Rajasthan High Court, Jodhpur/ Bench Jaipur.
2. All the District & Sessions Judges,
3. All concerned courts.
4. All Chief Judicial Magistrates/ Chief Metropolitan Magistrates.
5. A.O.J. Confidential/ RJS Estt./ S.C. Estt./ Statistics/ computer cell with a direction to upload the same on high court website.


8.5.19
REGISTRAR (RULES)